

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I, MUMBAI

CP (IB)-476/I&BC/(MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: **PHOOLCHAND BHAGTSINGH**

v/s.

INDIA STEEL WORKS LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER
12. CP (IB)-476/I&BC/(MB/2018

For having the Professional appearing on behalf of the Petitioner reported that the Petitioner received ₹23,74,748/-, list this matter for payment of the remaining balance and for filing of Withdrawal Memo. Place this matter on 6.9.2018.

SDR

RAVIKUMAR DURAISAMY
Member (Technical)

SDR

B.S.V. PRAKASH KUMAR
Member (Judicial)